

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2523

ANSWERED ON:18.03.2005

DOUBLE TAXATION AVOIDANCE TREATY SIGNED BY INDIA WITH OTHER COUNTRIES

Athawale Shri Ramdas

Will the Minister of FINANCE be pleased to state:

- (a) the names of the countries with which India have signed an agreement to avoid double taxation;
- (b) whether the Government are contemplating to sign such agreements with other countries;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI S.S. PALANIMANICKAM)

- (a) Sir, India has signed Double Taxation Avoidance Treaties with 69 countries. The names of the countries are as per Annexure 'A'.
- (b) Yes Sir.
- (b) &(d) Negotiations have already commenced in the case of 21 other countries.

ANNEXEURE - A

LIST OF DOUBLE TAXATION AVOIDANCE AGREEMENTS WHICH INDIA IS HAVING WITH OTHER COUNTRIES (As on 14th March, 2005)

Sl.No. Name of the Country

1. Armenia
2. Australia
3. Austria
4. Bangladesh
5. Belgium
6. Belarus
7. Brazil
8. Bulgaria
9. Canada
10. China
11. Cyprus
12. Czech Republic
13. Denmark
14. Finland
15. France
16. FRG
17. Greece
18. Hungary

- 19.Indonesia
- 20.Ireland
- 21.Israel
- 22.Italy
- 23.Japan
- 24.Jordan
- 25.Kazakhstan
- 26.Kenya
- 27.Kyrgyz Republic
- 28.Libya
- 29.Malaysia
- 30.Malta
- 31.Mauritius
- 32.Mongolia
- 33.Morocco
- 34.Namibia
- 35.Nepal
- 36.The Netherlands
- 37.New Zealand
- 38.Norway
- 39.Oman
- 40.Philippines
- 41.Poland
- 42.Portugal
- 43.Qatar
- 44.Romania
- 45.Russian Federation
- 46.Singapore
- 47.South Africa
- 48.South Korea
- 49.Spain
- 50.Sri Lanka
- 51.Sudan
- 52.Sweden
- 53.Swiss Confederation
- 54.Syria
- 55.Tanzania
- 56.Thailand
- 57.Trinidad & Tobago
- 58.Turkey
- 59.Tukmenistan
- 60.Uganda
- 61.Ukraine
- 62.U.A.E.
- 63.U.A.R. (Egypt)
- 64.U.K.
- 65.U.S.A.
- 66.Uzbekistan
- 67.Vietnam
- 68.Zambia
- 69.Slovenia